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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10476/2020

UNION OF INDIA AND ORS.Petitioners

Through: Mr. Mukul Singh, CGSC with Ms. Ira Singh, Advocate Mr. Hanu Bhaskar, SCGSC with Mr. Ravikant, Advocate Ms. Madhusmita Bora, Advocate.

versus

S. S. PANDIAN AND ORS.Respondents

Through: Mr. G. Natarajan and Mr. T.N.

Durga Prasad, Adv.

+ W.P.(C) 1244/2021

UNION OF INDIA & ORS.Petitioners

Through: Ms. Madhusmita Bora, Adv.

versus

KULVINDER SINGH KANG AND ORS.Respondents

Through: Dr. Ashwani Bhardwaj, Adv.

for R-1.

+ W.P.(C) 1726/2021

UNION OF INDIAPetitioner

Through: Ms. Madhusmita Bora, Adv.

versus

R.K. NAGPALRespondent

Through:

+ W.P.(C) 2187/2021

UNION OF INDIA AND ORSPetitioners

Through: Ms. Madhusmita Bora, Adv.

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SUNITA AND ORSRespondents Through: W.P.(C) 2302/2024 UNION OF INDIA AND ORS.Petitioners Ms. Madhusmita Bora, Adv. Through: versus DILIP KUMAR SINGH MAYENGBAMRespondent Through: Mr. Bhanu Pratap Singh and Mr. Raunak Gupta, Adv. W.P.(C) 2544/2021 UNION OF INDIA AND ORSPetitioners Through: Ms. Madhusmita Bora, Adv. versus KUMUD MALIK AND ANRRespondents Through: W.P.(C) 2743/2021 UNION OF INDIA AND ORS.Petitioners Through: Ms. Madhusmita Bora, Adv. versus GUNJAN BHATNAGAR AND ORS.Respondents Through: W.P.(C) 146/2022 UNION OF INDIA AND ORS.Petitioners Mr. Anurag Ahluwalia, CGSC with Ms. Hridyanshi Sharma, Advs.

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versus

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KARUNA SHANKAR DUBEY AND ORS.Respondents Through:

W.P.(C) 2088/2022

UNION OF INDIA AND ORS

.....Petitioners

Mr. Hanu Bhaskar, SCGSC Through:

with Mr. Ravikant, Adv. Ms. Madhusmita Bora, Adv.

versus

AUTEE GOPAL SHANKARRAO AND ANRRespondents Through:

W.P.(C) 2535/2022

UNION OF INDIA AND ORS.

.....Petitioners

Through: Ms. Madhusmita Bora, Adv.

versus

SUNIL GOPALRAO SHINKHEDE

....Respondent

Through: Ms. Krishna Kumar, Adv.

W.P.(C) 2876/2022

UNION OF INDIA AND ORS

.....Petitioners

Through: Ms. Madhusmita Bora, Adv.

versus

AMLAN JYOTI MAZUMDAR AND ORS

...Respondents

Through:

W.P.(C) 3891/2022

UNION OF INDIA AND ORS.

.....Petitioners

Through: Ms. Madhusmita Bora, Adv.

versus

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Through:

+ W.P.(C) 13550/2022

UNION OF INDIA AND ORS.Petitioners

Through: Ms. Madhusmita Bora, Adv.

versus

MOHAN SINGH

....Respondent

Through:

+ W.P.(C) 8002/2023

UNION OF INDIA AND ORS.

.....Petitioner

Through: Ms. Madhusmita Bora, Adv.

versus

KAKARAPARTY SATYANARAYANA MURTY AND ORS.

....Respondents

Through: Mr. G. Natarajan and Mr. T.N.

Durga Prasad, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE TUSHAR RAO GEDELA ORDER

ORDER

% 14.11.2024

- 1. It is now 5.30 pm. The Bench has to rise.
- **2.** Re-notify on 22 January 2025.

C. HARI SHANKAR, J.

TUSHAR RAO GEDELA, J.

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NOVEMBER 14 2024/dsn

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